

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1928
TO BE ANSWERED ON THE 23/12/2022

**INTEGRATION OF MANDIS FROM HIMACHAL PRADESH UNDER e-NAM
PORTAL**

1928 MS. INDU BALA GOSWAMI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government proposes to link new agricultural mandis from Himachal Pradesh under the e-NAM portal;
- (b) if so, the number of mandis which have been approved by the Central Government to be linked with e-NAM portal; and
- (c) whether any funds have been allocated by the Central Government to the State of Himachal Pradesh to link these mandis with e-NAM portal?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): As on 30.11.2022, no proposal of Himachal Pradesh is pending with Government to integrate mandis of State with e-NAM.

(b): Government has already approved and integrated 26 mandis of Himachal Pradesh as proposed by the State, with e-NAM as on 30.11.2022. The names of Mandis are Chamba, Hamirpur, Baijnath, Dharmshala, Jassour, Kangra, Palampur, Bandrol, Bhuntar, Patikuhall, Dhanotu, Mandi, SMY Chailchowk, Takoli, Bhattakufar Dhalli, Dhalli Shimla, Khadapathhar, Parala, Rohru-Shimla, SMY Mehandli, SMY Tapri, Paonta Sahib, Parwanoo, Solan, Santoshgarh and Una.

(c): So far, a total of Rs.12.45 Crore have been released to Himachal Pradesh under e-NAM scheme.
